		<u>1-4</u>	500.500		200 00 00 00 00 00		Annexure-5	700							
ame of the C	Corporate Debtor: Abhije	et Toll Road (Karnataka	Limited			* *	2,00	Rente						30	
ate of comm	encement of Ligidation:	13th August, 2024	20	10.5	2007 12 DOMAN			70000					200000000000000000000000000000000000000		
st of stakeho	olders as on:11th June, 20	25 (Same as 7th Octob	er, 2024)				5,000								
			18 188	· · · · · · · · · · · · · · · · · · ·		List of Operation	anal Creditors (G	overnment Dues	3		Mark State Sec. No.		*		····
	***				No.					27.78.5					Amount (in R
SI. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any	Amount of	Amount of claim	Remarks, if any
				Date of receipt Amount claimed		Amount of	Nature of claim Amount		Whether lien/ % of share in]	mutual dues,		under verification	
						claim admitted		covereed by	attachment	total amounts		that may be set	Ciamir rejected	dider vernication	
							lien or	removed?	of claims	1	off		ĺ		
								attachment	(Yes/No)	admitted		011			
								pending	(103)110)	aumitteu					
				i				disposal				ł			
	Department	Government	Identification No.	1		1		disposar				1			
				1											
1	Employee's Provident	Government of India	OR 1		 										
- - -	Fund Organistaion,	Government of mula	OF-1	l i										53,019.00	Under Verification
	Nagpur, Maharashtra							1							
	integral, internationalities			20-09-2024	53,019.00		Unsecured	, ا	.l_	0.00%					
				DELOT ATTACK	33,013.00	-	O I Secured	,	Ί	0.00%		-	-		
			i							ļ.					
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2	Karnataka Road	State Government of	OP-2								i				Arbitration Award
	Development	Karnataka		Ī				ì	1						under Appeal
	Corporation Limited	1		IN CIRP	58,42,90,277.24	٠	Unsecured			0.00%	58,42,90,277.24	_	_		
		1		İ			prior			0.00%	33,42,30,211.24			*	
	ł														
Total					ED 42 42 205 74					 					
					58,43,43,296.24			•	1-	0.00%	58,42,90,277.24			53,019.00	

